I am very clear about it. But it is much better to cross the bridge when we come This is all that I can say about it.

SHRI A. P CHATTERJEE (West Bengal): Hhat about the transitional allowances? It was specifically whether you are giving them any transitional allowances.

SHRI BHUPESH GUPTA: Please do not go into details. All that we wanted was you must not negotiate with the Princes. They have behaved in a manner which has made them forfeit their right to regotiate.

SHRI Y. B CHAVAN : I have replied to this matter. I have already said it and I do not wan to add to whatever I have Then a question has been raised, relevently, whether we are taking the necessary follow-up action after the de-recognition. I can assure this honourable House that the Princes have ceased Princes. . .

SHRI BHUPESH GUPTA: What about their arms? 'ome of them are having with them hundred; of guns. They should all be withdrawn from them.

SHRIY, B CHAVAN . I can only say that whatever was due to them as rulers has ceased to be as such. Whatever personal things they have, as far as their personal things are concerned, I do not want to go into them. Whatever privileges and other things that they were entitled to as rulers, they will not be given to them. The position is very clear about it. And we will certainly continue to take follow-up action in this matter. do not think I have got anything more to I am again very thankful to the honourable Members for giving magnificent support to the decision taken by the Government,

S. N. MISHRA: We are sorry utterly disappointing and incompotent reply. We have not expected such an incompetent reply. No point has been made clear.

[Mr. Deputy Chairman in the Chair] MR. DEPUTY CHAIRMAN: Siddeshwar Frasad.

SHRI G. A. APPAN: Mr. Deputy Chairman, this morning I went to the chairman and got his permission to raise an important issue ...

flood simution

in the country

MR. DEPUTY CHAIRMAN: Appan, please wait for a minute I will call you.

SUPPLEMENTARY STATEMENT ON THE FLOOD SITUATION IN THE COUNTRY

सिंचाई तथा विद्यत मंत्रालय में उपमंत्री (प्रोफेसर सिद्धेण्वर प्रसाद) : मैं देश में बाढ की स्थिति के संवध में द्वितीय अनपुरक वक्तव्य सभा पटल पर रखता हू।

[Placed in Library, See No. LT-4163/70].

SHRI K. S. CHAVDA (Gujarat): The honourable Minister should make a statement regarding the heavy floods in the river Narmada.

PROF. SIDDHESHWAR PRASAD . That is there in the statement. You read the statement. Everything is there.

A. P. CHATTERJEE Bengal) Mr. Deputy Chairman. . .

SHRI CHITTA BASU (West Bengal): Sit, ...

SHRI G. A. APPAN (Tamil Nadu) -Sir, I took permission of the Chairman.

MR. DEPUTY CHAIRMAN: Are you saying something about the floods?

SHRI G. A. APPAN: No. I am taik ing of another important matter. . .

MR. DEPUTY CHAIRMAN: Then please wait a minute. At the moment we are discussing about the flood situation in the country. I will call you later. No, Mr. Chitta Basu.

SHRI CHITTA BASU: Sir, I find the honourable Minister has laid on the Table of the House a second supplementary statement on the flood situration We wanted to know something about floods by way of clarifications from the honourable Minister. I think you know that there have been serious floods in West Bengal and during the course of these floods in Calcutta and the surrounding [Shri Chitta Basu]

districts several lakhs of people have been affected and even certain vast portions of rural Bengal have remained disconnected with the rest of the State for a few days. Particularly in the districts of Hooghly and Arambagh the people could not even be rescued. Even the rescue operations Equally inadequate are not satisfactory. are the relief measures. I do not know whether any mention of it has been made in that statement which has been laid on the Table of the House. I do not know whether any mention has been made about the very extraordinary nature of the floods which have inundated vast areas of West Bengal. Now I want to know from the honourable Minister whether he can assure this House that proper arrangements will be made for rescuing the affected people and whether adequate relief measures will be taken. I also want to whether he can assure the House that the question of funds would not stand in the way of taking adequate relief measures on a massive scale. These questions are very important and should be answered by the honourable Minister because he has made a statement at the fag end of the session. I demand that proper clarifications should be given on my points.

SHRI G. A. APPAN: Mr. Deputy Chairman, . . .

MR. DEPUTY CHAIRMAN: You wanted to speak on something else, not on floods. We are discussing about the floods at the moment. So please wait, I will call you.

श्री निरंजन वर्मा (मध्य प्रदेश): श्रीमन्, मैं बाढ़ की स्थिति के बारे में जो व्यतव्य सभा पटल पर रखा गया है मंत्री महोदय द्वारा, उसके बारे में निवेदन कर रहा हूं कि पिछले समय में मध्य प्रदेश में और नर्मदा नदी के किनारे पर ओलों से वड़ी क्षति हुई थी। उस समय भी सरकार ने मध्य प्रदेश को कोई सहायता नहीं की और अब स्विथिति यह है कि वहां पर सैकड़ों घर वह गये हैं। यहां तक कि दिल्ली से वंबई को जाने वाला एक रेल मार्ग भी अवरुद्ध हो क्या है और नर्मदा की बाढ़ ने हजारों घर बहा दिये हैं। लोक निराश्रित हो गये हैं। तो मैं सरकार में प्रार्थना कहंगा कि मध्य प्रदेश सरकार की आर्थिक स्थिति अच्छी न होने के कारण उस को तात्कालिक सहायता व राहत पहुंचाने के लिये यह अभी घोषणा करे।

SHRI **DAHYABHAI** ٧. PATEI (Gujarat): Sir, there have been repeated floods in the area between the Tapti and the Narmada during the last 10 to 15 years and the Government is taking halfway measures. They have been only some patch work instead of tackling the problem as it should be. The rail lines get washed out and the road communications get washed out. This has become more or less a biennial occurrence, if not an annual occurrence. The Minister for Irrigation and Power, Dr. Rao, who is an expert has said that the Narmada scheme is the solution for this and it is the failure of the Government to bring the two Governments together and find, a solution so that satisfactory arrangements can be made to satisfy both the Governments and this situation is averted. waters of the Narmada are so plentiful that they are more than enough for both these States to ensure good crops. disastrous floods cause so much of destruction to life and property. city has suffered very much. There were repeated earthquakes and to add to the difficulties and privations of the this time there were floods and quakes together. I want to be assored that the Government will give all the necessary aid to these people in their distress. It is unfortunate that the situation remains But we will not become like that. henchmen of the Government like Karunanidhi of the Tamil Nadu Government who bargains and gets whatever he wants on the promise of his support to the Government in the Lok Sabha, hope that situation will not arise.

SHRI A. P. CHATTERJEE I draw the attention of the Minister to the serious floods in West Bengal. As far as Calcutta is concerned, the floods there were so severe that about five lakhs of people have been affected. In some areas, the level of the water was so high that ground floors of masonry houses went under water. 30,000 people had to be rescued.

The sufferings of the poor people are boundless and several huts and bastis were swept away by these floods. So far as Calcutta is concerned, it is all because of the fact that the drainage system has completely failed. Until the drainage system is revived and given a new shape. the sufferings of the common people of Calcutta will again and again recur if such kind of ain falls.

For some years we have been hearing of an organisation called the CMPO. has spent crores of rupees on merely mapping out the streets of Calcutta. do not know why the Government is allowing such ar organisation which received directives from abroad to function in Cal-In the name of mapping out the streets of Calcutta, do you want them to spy into the affairs of the people of Calcutta for the purpose of carrying their nefarious spying activities? As far as the CMPO is concerned, it has not done anything except spending a few crores of rupees. Without any reference to such an organisation, will the Government take steps to see that as far as Calcutta is concerned the work is taken in hand seriously and some amount is immediately allocated for the purpo e of rehabilitating Calcutta, improving the drainage system in Calcutta and looking after the welfare of the people of Calcutta? After all the Minister will agree with me that even now half the foreign exchange earned by entire India is through Calcutta alone and if that is so, I do not know why Calcutta is being neglected in this fashion that the people are held to ransom even if only moderately severe rainfall is there. Secondly, also I wish to draw the hon. Minister's attention to the fact that in today's papers we have found that certain areas, certain districts of West Beng I are also affected seriously. Today, I find Arambagh is said to be a sheet of wate: It is so heavily flooded there that Arambagh is a sheet of water. And I cannot understand the DVC and the other river valley projects which Pandit Jawaharlal Neuru once called the modern temples. These modern temples have been the modern cirse to most of the people of Bengal. During the agricultural season then and there they do not get water from the river vall y projects; when the rains are very heary, then the DVC project

says it will release water, because otherwise they cannot keep their embankments intact. They have also said that the DVC has been releasing water. I do not know, perhaps for that reason—of course, natural causes are there—perhaps also because of this that Arambagh sub-division has been flooded with this water. That is also to be looked into.

Finally also, Sir. as far as the question of floods in the outlying districts of Calcutta, Arambagh, etc. are concerned, it requires to be tackled on a war footing. What steps are the Government going to take for the succour of the distressed persons, for sending relief to the persons? What are the allocations that they are thinking of ? Will the hon. Minister immediately declare on the floor of this House the amount of money which they propose to send to Calcutta for the purpose of relief to Calcutta and the other outlying districts, for the purpose of relief to the distressed persons?

SHRI R. S. DOOGAR (West Bengal): Sir, I want to make a submission with regard to the question of floods in West Bengal. Sir, the situation there is very very serious. The flood affected areas are the districts of Hooghly. Howrah, Midnapore, Burdwan, 24-Parganas and Calcutta. The Government has not really taken up this matter seriously as yet. As Shri Chatterjee has said, the situation should be taken up and fought on a war footing. I do not know if the Governor has inspected the flooded areas.

SHRI A. P. CHATTERJEE - Not yet.

SHRI R. S. DOOGAR: He has not visited the flood-affected areas. Arambagh has been cut off from the world. Lakhs of people are marooned. It is a vast sheet of water wherever you go. Even the city of Calcutta was nothing but a deluge after the floods. The situation is very serious. Now Bengal is the Centre's baby. I think it is the Centre's responsibility to rise up to the occasion, to tackle the matter on a war-footing and to start immediate relief measures which have not yet been done satisfactorily.

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का जमाव हो जाता है तो इस सबन्ध में जो डी० वी० सी० के अधिकारी हैं और जो पश्चिम वगाल सरकार के अधिकारी है उनमे सम्पर्क स्थापित किया गया है . . .

और मुझे यह बताया गया कि हां, डी० वी० सी० के चलते इस समय कलकत्ता में जो पानी जमा हुआ है उसका कोई संबन्ध नहीं है।

TRI A. P. CHATTERJEE: about the Hooghly floods and Arambagh?

SHRI CHITTA BASU: From Panchet there has been a release of 70,000 cusecs of water and that has been the cause.

श्री सिद्धेश्वर प्रसाद : इट ईज आल ड्यू ट्रेन्स । फिर भी इस मबंध में माननीय सदस्यों ने जो सुझाव दिये है मैं पश्चिम बंगाल के विशेपज्ञों के सामने उनको भेजूगा और इस संबंध में शीघ्र से शीघ्र कार्यवाही करने की कोशिश की जायेगी।

श्री आर ० एस ० दुगड: गवर्नर साहब को वोलिये जरा फलड एफेक्टेड एरियाज को देखने जाये।

श्री सिद्धेश्वर प्रसाद : यह जो आपका सुझाव है यह भी उनके सामने जायेगा ।

गहां तक नर्भदा की बाढ़ का संबन्ध है अभी होणगांबाद के इलाके में नर्मदा की बाढ़ से काफी नुकसान पहचा था और वहां की स्थिति बड़ी गंभीर हो गई थी। इसलिये हमने केन्द्रीय सरकार के एक विशेषज्ञ को वहां भेजा था। वह कल लौट कर आये है वहां से स्थिति को देखकर और वहां विशेषज्ञों ने जो मुझाव दिये है उनके मुताबिक आवश्यक कार्यवाही की जा रही है । इसके साथ ही वहा पर आवश्यक राहत कार्य करने के लिये और बचाव कार्य के लिए फौज का इतजाम किया जा रहा है । नर्मदा और ताप्ती की वाढ़ के कारण गुजरात में जो नुकसान हो रहा है, वहां भी राहत कार्य तेजी से चल रहा है और वह भी राहत पहुंचाने नथा अन्य सहायता कार्य के लिये फाँज बला ली गई है।

SHRI K S, CHAVDA: Sir, regarding the floods in Gujarat, the hon. Minister make one more supplementary statement and he has said that it is mentioned in the statement laid on the Table of the House. I do not know when. But you see, Sir, for the second time there are heavy floods in Gujarat. each the flood waters have moved in I several villages on the banks of the er Narmada have been washed away. reat damage has been done to the per ral property and cattle in that area. ould request the Government to see that mediate financial aid is given to

Statement on

State of Gujarat for relief measures and the hon. Minister should assure the House it it is acting immediately. श्री सिद्धेश्वर प्रसाद : श्रीमन्, यदि माननीय

सदस्यों ने अभी सभा पटल पर देश की बाड की स्थिति पर जो विवरण रखा गया है उसको पढ़ा होता तो जो अनेक प्रश्न उठाये गये हैं. . .

थी सन्दर सिंह भंडारी: विवरण तो अभी रखते हैं देखते कैसे।

प्रोफेसर सिद्धेश्वर प्रसाद : सुबह से यहां है, फिर भी आप देख सकते थे, आपने देखा नही ।

श्री सुन्दर सिहं भंडारी : आप वता देते कि इसमें क्या-क्या है।

प्रोफेसर सिद्धेश्वर प्रसाद : ' ' अगर इसको माननीय सदस्यों ने देखा होता तो बहुत में प्रश्न अभी जो उठाये गये उनको उठाये जाने की जरूरत नहीं थी।

जहां तक पश्चिमी वंगाल का सवाल है, बह ठीक है कि पिछले चार-पाच दिनों में कलकत्ता में भारी वर्षा होने के कारण काफी पानी का जमाव हो गया है और वहां पानी की निकासी के लिये हर प्रकार से प्रयत्न किया जा रहा है। राहत के सबध में हमने पश्चिम बगाल की सरकार से सम्पर्क स्थापित किया है और जो लोक बाढग्रस्त क्षेत्रो में है, उससे काफी प्रभावित है, उनको हर प्रकार की राहत पहं-चाने का प्रयत्न किया जा रहा है।

माननीय श्री अरूण प्रकाश चटर्जी ने यह कहा कि डी० वी० मी० के चलते वहां पानी SHRI K. S. CHAVDA: Will the Government give financial aid for immediate relief?

श्री सिद्धेश्वर प्रसाद : अभी हमने कोशिश की थी मध्य प्रदेश के मुख्य मंत्री से बात च त करने की, तो मालूम हुआ वह बाढ़ग्रस्त क्षेत्र में गये हुए हैं। जब हमने कोशिश की कि गुजरात के मुख्य मंत्री से स्म्पर्क स्थापित किया जाये तो मुझे पता लगा यह बम्बई गये हैं। मैंने उन्हें सूचना दे दी है कि इस संबंध में वह हमें आवश्यक जानकारी दे दें। तो पश्चिम बंगाल, गुजरात या मध्य प्रदेश या देश के दूसरे किसी भाग में बाढ़ग्रस्त क्षेत्रों वे लिये जो भी राहतकार्य और सहायता कार्य की आवश्यकता होगी और राज्य सरकारें इस संबंध में जो सूचना देंगी उस पर ध्यानपूर्वक विचार करेंगे।

SHRI A. P. CHATTERJEE: What about funds for West Bengal?

SHRI MAN SINGH VERMA (Uttar Pradesh): On a point of order.

SHRI BHUPE SH GUPTA: For everything there is a point of order,

SHRI G. A. APPAN: I have been standing up. The Scheduled Committee reports for the last have not been discussed. Elayaperumal Committee report also has not been discussed. It is not an ordinary report. It is a report submitted by the constitutional authority and the President has to see that these reports are placed before the two Houses of Parliament. In this case it is a pity that these reports have not been placed before the Parliament for a long time or discussed. the reports are not discussed, I do not know why the poor man's money crores and crores should be spent every Why have this farce of having a Commissioner, ϵ c. Why not extend the session to discuss this? At least I want an assurance from the Leader House that the first item on the agenda for the next Session would be the discussion on the Scheduled Castes Commissioner's report and no other item L41RS/70-5

should be taken, however important it may be. Let us not be hypocritical by saying that we care for the Scheduled Castes. Let them also be honest and be true to what they profess. Thousands of people are being killed. Everywhere there is injustice.

श्री मान सिंह वर्मा: उपसभापित महोदय, मैं आपसे केवल यह पूछना चाहता हूं कि आप जो यह लैन्ड ग्रैव के ऊपर अल्पकालिक चर्चा लेने वाले हैं, उससे पहले यहां पर बहस में अनुसूचित जातियों के आयुक्त की रिपोर्ट पर विचार करना चाहिये था। मैं यह जानना चाहता हूं कि उसको न लेकर इसको क्यो लिया जा रहा है? यदि आप यह कहेंगे उसके लिये टाईम फिक्स था, तो वह तो समाप्त हो गया है। उसका कोई कंसिडरेशन नहीं हो गया . . .

SHRI BHUPESH GUPTA: This is the disturbance. I rise on a point of order because the time is being wasted.

MR. DEPUTY CHAIRMAN: If you want to raise a point of order, you give a chance to other points or order also.

श्री मार्न सिंह वर्मा: मैं समझता हूं कि यह एक नेशनल प्राबलम है वह ज्यादा महत्वपूर्ण है और उसका लिया जाना ज्यादा जरूरी था। उस पर विचार करना बहुत ज्यादा महत्वपूर्ण था और इसलिये मैं आप से यह जानना चाहता हूं कि कब तक हाउस बैठेगा। जितना भी समय आप दे रहे हैं उस समय में इस रिपोर्ट पर विचार करना ज्यादा आवश्यक था बजाय इसके कि जो अल्पकालिक चर्चा का विषय ले रहे हैं। मेरा निवेदन है कि पहले णिड्यूल्ड-कास्ट के विषय को लिया जाय और उसके वाद दूसरे विषय को लिया जाय।

MR. DEPUTY CHAIRMAN: All right. Mr. Bhupesh Gupta, do you want to raise any point of order?

SHRI BHUPESH GUPTA: The Chairman was good enough to agree 19 the suggestion of the House when I, under the rule, was entitled to start at half past three. Then you said 'four'. Then I said 'all right'. Then you said 'half past four'. Now it is half past five, and even

[Shri Bhupesh Gupta]

now points of order are raised. The Chairman's direction was that it could be even at half past four. Now it is half past five. So we have been very generous. So let me proceed with my motion. As far as the Government is concerned, I am not concerned with them here. This is deferred business.

श्री शयाम लाल यादव (उत्तर प्रदेश) : श्रीमन्. मैं एक बात बोलना चाहता हूं और कृपा करके सुन लीजिये । मेरा निवेदन है कि जिस तरह से एजेन्डे में ये आइटम पेश किये गये हैं उसके मुताबिक आपको विचार करना चाहिये । एजेन्डे में पहला आइटम जो है पहले उसका लिया जाना चाहिये और उसके बाद दूसरे आइटम को लिया जाना चाहिये ।

SHRI BHUPESH GUPTA: No, my thing should come. This is the rule of the House.

(Interruptions)

MR, DEPUTY CHAIRMAN: Order, order.

श्री कल्याण चन्द (उत्तर प्रदेश): मेरा आप से यह निवेदन है कि परिगणित जाति के संबंध में बहुत से लोक बोलना चाहते हैं। इसमें अभी पूरी तरह से बहम नही हुई है और अगर माननीय सदस्य अगले सदन के लिये इस चीज को ले जाना चाहते हैं तो उसको अगले सन्न के लिये कर दिया जाय।

SHRI BHUPESH GUPTA: Give your ruling, Mr. Deputy Chairman. Otherwise we go home.

संसद-कार्य विभाग में राज्यमंत्री (श्री ओम मेहता) : विजनेस एडवाइजरी कमेटी ने ...

SHRI BHUPESH GUPTA: How many speakers from one party can rise on points of order, I should like to know.

SHRI K. S. CHAVDA: At any time points of order can be raised.

SHRI BHUPESH GUPTA: Even where there is no point of order? (Interruptions) It seems the House will never take up my business. All right, you can put up any speaker. What is your ruling, Mr. Deputy Chairman?

flood situation

in the country

MR. DEPUTY CHAIRMAN: He is speaking now. Please have some patience.

श्री ना० क० शैजवलकर (मध्य प्रदेश) : मेरा निवेदन यह है कि साढ़े तीन बजे से अल्प-कालिक चर्चा होने को थी लेकिन वह निर्धारित समय में नहीं हो सकी। इस बहस का समय साढे चार बजे फिर रखा गया और उस निर्धारित समय पर भी वह चर्चा नहीं हो सकी । उसके बाद पांच वजे रखा गया और अब साहे पांच बजने को आ रहे हैं और मैं नही समझता कि इसके बारे में चर्चा पहले कैसे शरू हो सकती है जब कि एजेन्डे में परिगणित जाति के संबंध में बहस होने को है। इसके संबंध में यह निवेदन करना चाहता हं कि इसके लिये दो ही तरीके हैं। एक तो यह है कि आपने जो फिक्स्ड टाइम इसके लिये रखा था उस समय इस चीज को लिया जाता। अगर फिक्स्ड टाइम में नहीं ले सके तो दूसरा तरीका यह है कि जो आपने कार्यक्रम दिया है उसके मुताबिक चला जाना चाहिये। आप यह बात नही कर सकते कि जिस चीज के लिये फिक्स्ड टाइम निर्धारित किया गया है उसको कभी आप साढे तीन बजे करदें, कभी साढ़े चार बजे कर दें और जब इच्छाहो तब लेलें।

मं आपको यह बात बतलाना चाहता हूं कि में यह नही चाहता कि श्री भूपेण गुप्त जो डिस्कणन करना चाहते हैं वह न हो। अगर यह डिसकणन ओपन करना चाहते ह तो खुणी के साथ कर सकते हैं मगर यह तब ही हो सकती है। जब कि कार्यक्रम में जो शिड्यूल्ड कास्ट के संबंध में बहस है वह सम्पूर्ण हो जाय। इस चीज के लिये चाहे सदन कल बैठे, दो दिन और बैठे इसमें मुझे कोई आपत्ति नही है। इस बात पर आप निर्णय कर मकते हैं। मुझे तो आपत्ति केवल इस बात पर है कि जो आर्डर पेपरव पर कार्यक्रम दिया गया है उसके मुताबिक कार्य होना चाहिये। आर्डर पेपर में पहले शिड्यूल्ड कास्ट के संबंध में वहस का विषय है इसलिये पहले उसको लि। जाना चाहिये और उसके बाद इस विषय वा लिया जाना चाहिये।

SHRI A. P. CHATTERJEE: Can we not open the discussion on 'Scheduled Castes' and thereafter also open the discussion on the struggle in different parts of the country for land to the tillers and for radical land reforms?

SHRI OM MEHTA: Not the discussion on the Reports relating to Scheduled Castes and Scheduled Tribes now, because it was decided that the Reports would be taken up at he beginning of the next Session, even in the first day of the Session. That suggestion was made and we all agreed.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order, order, please.

SHRI K. S CHAVDA: The House is the master, no the Business Advisory Committee.

SHRI LOKANATH MISRA (Orissa): May I have wo minutes' time?

SHRI BHI PESH GUPTA: Irrespechappened and what the wha Chairman said when he was in the Chair, you know the position, Sir, since you took over the Chai from him. I am surprised the Chair doe, not go by the rule. Whatever the business, when you fix a time for a particular motion, as was fixed indeed today for my motion-it was to come at 3.30 P.M.—y at should go by the time fixed for a bisiness. Well, Sir, it should have come at 3.30 P.M. Then the Chairman said, "Well. I shall take it up at four." Then, he said half past four. It went on like that. I terefore, we have been accommodating you to the maximum possible extent. I an all in favour of discussing

the other thing. It may be taken up tomorrow. I am ready for tomorrow.

SHRI LOKANATH MISRA: We decided in the meeting of the Business Advisory Committee that we must discuss the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes at least for a day to give satisfaction to us. Under some pretext or other it has now been pushed The other day we discussed it only for half an hour or so. Now, we do not have time, because other items were equally pressing, but there must be some sort of assurance from the Government that the first item in the next Session will be the discussion of the Reports on the Scheduled Castes and Scheduled Tribes. The Government has failed this time. I want an assurance from the Government that next time at least they will not fail and that the first item in the next Session will be this.

SHRI OM MEHTA: I assure the House that in the next Session on the very first day we will take up the discussion on the Scheduled Castes and Scheduled Tribes.

SHRI K. S. CHAVDA: Provide sufficient time.

SHRI OM MEHTA: We will provide sufficient time.

(Interruptions)

MR. DEPUTY CHAIRMAN: please. Now, there have been suggestions that we should initiate discussion on the Scheduled Castes and Scheduled Tribes Committee's Report and some hon. Members have suggested that priority should be given to this discussion immediately in the next Session and that too on the first day of the next Session and that sufficient time should be allowed for a discussion of this important matter. As it is the general consensus, should I take it that it is the pleasure of the House to postpone the discussion on this important Report till the next session? We can discuss the Report on the very first day of the next Session. Is it the pleasure of the House to postpone discussion of this particular subject till the first day of the next session?

HON, MEMBERS: Yes, Yes.